



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.05.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 15.05.2025 were not taken up. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784 of 2024 Part Heard | Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr. | Chitranshul A. Sinha | J. Rajesh Dhrupad Vagahni Jaitegan Singh Khurana- R1 |

By order of Hon'ble Chairperson
-Sd/-
Registrar